



**TAMIL NADU LEGISLATIVE ASSEMBLY
(ELEVENTH ASSEMBLY)**

**THIRD SESSION-FIRST MEETING
(22nd January 1997 to 31st January 1997)**

RESUME OF BUSINESS

*Legislative Assembly Secretariat
Chennai 600 009.*

PREFACE

This publication contains a brief resume of the business transacted by the Eleventh Tamil Nadu Legislative Assembly during the first meeting of the Third Session, held from 22nd January 1997 to 31st January 1997.

Chennai-600 009.
Dated 13th February, 1997.

C.S. Janakiraman,
Secretary.

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TAMIL NADU LEGISLATIVE ASSEMBLY

ELEVENTH ASSEMBLY -- THIRD SESSION--FIRST MEETING

**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE
 ASSEMBLY FROM 22ND JANUARY,
 1997 TO 31ST JANUARY 1997.**

I. SUMMONS

Summons for the Third Session of the Eleventh Tamil Nadu Legislative Assembly were issued to the Members of the Legislative Assembly on the 29th November 1996 in S.O. Ms. No. 317, Legislative Assembly Secretariat, dated the 29th November 1996 to meet on 24th January, 1997. However, a revised notification * summoning the Assembly to meet on 22nd January, 1997 instead of 24th January 1997 was issued to the Members in S.O. Ms. No.4, Legislative Assembly Secretariat, dated 6th January 1997.

II. DURATION OF THE MEETING

The First Meeting of the Third Session of the Eleventh Tamil Nadu Legislative Assembly commenced on the 22nd January 1997 and was adjourned sine-die on the 31st January 1997.

III. SITTINGS OF THE ASSEMBLY

The Tamil Nadu Legislative Assembly sat for 7 days during the period from 24th January 1997 to 31st January 1997 on the following days:--

24th January 1997, 25th January 1997, 27th January 1997, 28th January 1997, 29th January 1997, 30th January 1997 and 31st January 1997.

In terms of hours it sat for 26 hours and 04 minutes.

 * Revised notification issued due to fixing of date by the Election Commission for
 By Election to the Pudukkottai Assembly Constituency

IV. OBITUARY REFERENCES.

Six Obituary references were made in the assembly on the demise of the following former Members of the Assembly on the dates noted against them:

<i>Serial number and Name</i>	<i>Constituency</i>	<i>Period in which served as Member</i>	<i>Date of demise</i>	<i>Date on which references was made in the House</i>
(1)	(2)	(3)	(4)	(5)
1. Thiru K.M. Abdul Razack	Alandur	1977-80 1980-84	18-10-96	25-1-1997
2. Thiru R. Thangavelu	Sirkazhi (Reserved)	1962-67	6-11-96	25-1-1997
3. Thiru S. Sadasivam	Andimadam	1971-76	8-11-96	25-1-1997
4. Thiru K.Kothandaraman	Gudiyatham	1957-62 1967-70 and 1977- 80	15-11-96	25-1-1997
5. Thiru M.Bhupathy	Coimbatore (East)	1967-71	16.11.96	25.1.1997.
6. Thiru N. Ekambara Mudaliar	Thiruvallur (General)	1957-62	16-11-96	25-1-1997

All the Members stood in silence for two minutes as a mark of respect to the deceased

V. CONDOLENCE RESOLUTIONS

1. On the 24th January, 1997, Hon. Prof. K Anbazhagan, Leader of the House (Minister for Education) moved the following condolence Resolution in the House:-

"இந்திய திருநாட்டின் சிறந்த தலைவர்களில் ஒருவராக, சுதந்திர போராட்ட வீரராக, ஆழ்ந்த அரசியல் அனுபவமிக்கவராக, நிர்வாகத்திறனில் தனக்கென தனி முத்திரை பதித்துக் கொண்டு இனிய, எளிய பண்புடன் கொள்கை பற்றுமிக்கவராக, ஆந்திர மாநிலத்தின் அமைச்சராக, இருமுறை முதல் அமைச்சராக, மத்திய அமைச்சராக மற்றும் உத்திரப்பிரதேசம், பஞ்சாப், இராஜஸ்தான் ஆகிய மாநிலங்களின் ஆளுநராகப் பொறுப்பேற்று 31-05-1993-ஆம் நாளிலிருந்து இம்மாநில ஆளுநராகப் பணியாற்றி தமிழக மக்களின் மனங்களில் நீங்கா இடம் பெற்ற டாக்டர் எம். சென்னா ரெட்டி அவர்கள் 02-12-1996 அன்று மறைவுற்ற செய்தியறிந்து இப்பேரவை அதிச்சியும் ஆற்றொணாத் துயரமும் கொள்கிறது. அன்னாரது மறைவினால் அவரைப் பிரிந்து வருந்தும் அவர்தம் குடும்பத்தினருக்கு இப்பேரவை ஆழ்ந்த இரங்கலையும் அனுதாபத்தினையும் தெரிவித்துக்கொள்கிறது"

Hon. Leader of the House, Leaders of parties, the Leader of Opposition and Hon. Chief Minister spoke on the Resolution.

Hon. the Speaker has also associated himself with the sentiments expressed by the leaders.

The above Resolution was thereafter adopted after observing silence for two minutes as a mark of respect to the departed leader.

2. On the 24th January 1997, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) also moved the following condolence Resolution in the House:-

"1989-ஆம் ஆண்டு முதல் 1991-ஆம் ஆண்டு வரை புதுக்கோட்டை மாவட்டம், புதுக்கோட்டைத் தொகுதியிலிருந்து தேர்ந்தெடுக்கப்பட்டும், 1996-ஆம் ஆண்டில் அத்தொகுதியிலிருந்து இரண்டாம் முறையாக இப்பேரவைக்கு தேர்ந்தெடுக்கப்பட்டும் அரசுத்தலைமை கொறடாவாக பொறுப்பேற்றுச் சட்டமன்ற உறுப்பினர்கள் அனைவரிடமும் இனிய பண்புடனும், கடமை உணர்வுடனும் திறம்படச் செயலாற்றி வந்த திரு. அ. பெரியண்ணன் அவர்கள் 15-1-1997 அன்று மறைவுற்ற செய்தி அறிந்து இப்பேரவை அதிர்ச்சியும், ஆற்றொணாத்த துயரும் கொள்கிறது. அன்னாரது மறைவினால் அவரது பிரிவுக்கு ஆளாகி வருந்தும் அவர்தம் குடும்பத்தினருக்கு இப்பேரவை ஆழ்ந்த இரங்கலையும் அனுதாபத்தையும் தெரிவித்துக்கொள்கிறது"

Hon. Leader of the House, the Leader of Opposition Leaders of parties and the Hon. Chief Minister spoke on the Resolution.

Hon. the Speaker also associated himself with the sentiments expressed by the leaders.

The above resolution was thereafter adopted after observing silence for two minutes.

The House was then adjourned for the day as a mark of respect to the departed leaders.

VI. QUESTIONS

Ninety-five starred Questions were answered on the floor. Answers to Three hundred and fifty unstarred questions were also placed on the Table of the House.

VII. PANEL OF CHAIRMEN

On the 25th January, 1997, Hon. the Speaker announced in the House the following Panel of Chairmen for the Third Session of the Eleventh Tamil Nadu Legislative Assembly :-

1. Thiru Pasumpon Tha. Kiruttinan.
2. Thiru R. Avudaiappan.
3. Dr. V. Ramaswamy
4. Thiru S. Ramalingam
5. Thirumathi A.S. Ponnammal
6. Thiru K. Subbarayan

VIII. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREON.

Thiru Krishna Kant, Governor in charge of Tamil Nadu addressed the Members of the Eleventh Tamil Nadu Legislative Assembly assembled in the Legislative Assembly Chamber, Secretariat, Chennai at 9.30 A.M. on Wednesday, the 22nd January 1997.

“Tamizh Thai Vazhthu” and 'National Anthem' were played at the commencement and at the end of the Governor's Address respectively.

The Motion of Thanks to the Governor's Address was moved by Thiru B.M. Mubarak and seconded by Thiru Chengai Sivam on the 25th January 1997.

The discussion on the Motion of Thanks took place in the Assembly for five days, viz., 25th, 27th, 28th, 29th and 30th January 1997. Thirty-eight Members took part in the discussion. Hon. the Chief Minister replied to the debate on the 30th January 1997.

Nine amendments to the Motion of Thanks were received and all the nine amendments were admitted. Of these nine amendments, Thiru G.K. Mani and B. Venkatasamy moved the amendments standing in their names on 29th January 1997 which were duly seconded by Thiruvargal B. Govindan and P.N. Vallarasu respectively. At the end of the discussion on the Motion of Thanks, the amendments moved by Thiru G.K. Mani and Thiru B. Venkatasamy were by leave of the House withdrawn by the Members. The original Motion of Thanks to the Governor's Address was adopted by the House on the 30th January, 1997.

IX. LEGISLATIVE BUSINESS.

During the period, Nineteen Bills were introduced and all the nineteen Bills were considered and passed. The details are as follows:-

<i>Serial number and title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>
1. The Tamil Nadu Payment of Salaries (Amendment) Bill, 1997(L.A. Bill No. 1 of 1997)	28-1-1997	31-1-1997
2. The Tamil Nadu Private Clinical Establishments (Regulation) Bill, 1997 (L.A. Bill No. 2 of 1997)	28-1-1997	31-1-1997
3. The Tamil Nadu Panchayats (Amendment) Bill, 1997 (L.A. Bill No. 3 of 1997)	28-1-1997	31-1-1997
4. The Tamil Nadu District Municipalities (Amendment) Bill, 1997 (L.A. Bill No. 4 of 1997)	28-1-1997	31-1-1997
5. The Tamil Nadu Municipal Laws (Amendment) Bill, 1997 (L.A. Bill No. 5. of 1997)	28-1-1997	31-1-1997
6. The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Amendment Bill, 1997 (L.A. Bill No. 6 of 1997)	28-1-1997	31-1-1997
7. The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Amendment Bill, 1997 (L.A. Bill No. 7 of 1997)	28-1-1997	31-1-1997
8. The Tamil Nadu Prohibition of Ragging Bill, 1997 (L.A. Bill No. 8 of 1997)	29-1-1997	31-1-1997
9. The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Bill, 1997 (L.A. Bill No. 9 of 1997)	29-1-1997	30-1-1997
10. The Tamil Nadu Payment of Subsistence Allowance (Amendment) Bill, 1997 (L.A. Bill No. 10 of 1997)	29-1-1997	31-1-1997
11. The Chennai City Civil Court (Amendment) Bill, 1997 (L.A. Bill No. 11 of 1997)	30-1-1997	31-1-1997
12. The Tamil Nadu Protection of interests of Depositors (in Financial Establishments) Bill, 1997 (L.A. Bill No. 12 of 1997)	30-1-1997	31-1-1997

<i>Serial number and title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
(1)	(2)	(3)
13. The Tamil Nadu General Sales Tax (Amendment) Bill, 1997 (L.A. Bill No. 13 of 1997)	30-1-1997	31-1-1997
14. The Tamil Nadu General Sales Tax (Second Amendment) Bill, 1997 (L.A. Bill No. 14 of 1997)	30-1-1997	31-1-1997
15. The Tamil Nadu General Sales Tax (Third Amendment) Bill, 1997 (L.A. Bill No. 15 of 1997)	30-1-1997	31-1-1997
16. The Tamil Nadu Tax on Entry of Motor Vehicles into Local Areas (Amendment) Bill, 1997 (L.A. Bill No. 16 of 1997)	30-1-1997	31-1-1997
*17. The Tamil Nadu Cultivating Tenants (Protection from Eviction) Bill, 1997 (L.A. Bill No. 17 of 1997)	31-1-1997	31-1-1997
*18. The Tamil Nadu Maritime Board (Amendment) Bill, 1997 (L.A. Bill No. 18 of 1997)	31-1-1997	31-1-1997
*19. The Registration (Tamil Nadu Amendment) Bill, 1997 (L.A. Bill No. 19 of 1997)	31-1-1997	31-1-1997

* Rules 30, 130 and 132 of the Tamil Nadu Legislative Assembly Rules were suspended and the Bill introduced, considered and passed on the same day.

X. GOVERNMENT RESOLUTION

On the 31st January 1997, the Hon. Thiru Arcot N. Veerasamy, Minister for Health and Electricity, moved the following Resolution:-

"That the proposal of the State Government under Sub-section (3) of Section 65 of the Electricity (Supply) Act, 1948 (Central Act LIV of 1948), to fix the maximum amount, which the Tamil Nadu Electricity Board may, at any time, have on loan under sub-section (1) of the said section, as five thousand crores of rupees, be approved."

The Resolution was put and carried.

XI. GOVERNMENT MOTIONS

1. On the 29th January 1997, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education), moved the following Motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for "Questions and Answers" be suspended on 30th April, 1997 and the House do resolve to transact Government Business".

The Motion was adopted nem con.

2. On the 31st January, 1997, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education), moved the following Motion:--

"That the Tamil Nadu Legislative Assembly Rules 30, 130 and 132 be suspended and the the Tamil Nadu Cultivating Tenants (Protection from Eviction) Bill, 1997 (L.A. Bill No. 17 of 1997), The Tamil Nadu Maritime Board (Amendment) Bill, 1997 (L.A. Bill No. 18 of 1997) and The Registration (Tamil Nadu Amendment) Bill, 1997 (L.A. Bill No. 19 of 1997) be considered and passed today itself".

The Motion was adopted nem con.

3. On the 31st January, 1997, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education), moved the following Motion:--

"That under Rule 25(1) of the Tamil Nadu Legislative Assembly Rules, the House be adjourned sine-die"

The Motion was put to vote and carried nem con.

XII. PRESENTATION OF REPORTS BY THE COMMITTEES

Thirty Reports were presented to the House by various Committees of the House as detailed below:-

<i>Serial Number</i> (1)	<i>Name of the Report</i> (2)	<i>Date of presentation.</i> (3)
1	Thirteenth Report of the Committee on Public Accounts for the year 1996-97	25th January 1997
2	Fourteenth Report of the Committee on Public Accounts for the year 1996-97	25th January 1997
3	Fifteenth Report of the Committee on Public Accounts for the year 1996-97	25th January 1997
4	Sixteenth Report of the Committee on Public Accounts for the year 1996-97	25th January 1997

<i>Serial Number</i> (1)	<i>Name of the Report</i> (2)	<i>Date of presentation.</i> (3)
5	Seventeenth Report of the Committee on Public Accounts for the year 1996-97	25th January 1997
6	Eighteenth Report of the Committee on Public Accounts for the year 1996-97	29th January 1997
7	Nineteenth Report of the Committee on Public Accounts for the year 1996-97	29th January 1997
8	Twentieth Report of the Committee on Public Accounts for the year 1996-97	29th January 1997
9	Twenty-first Report of the Committee on Public Accounts for the year 1996-97	29th January 1997
10	Twenty-second Report of the Committee on Public Accounts for the year 1996-97	29th January 1997
11	Twenty-third Report of the Committee on Public Accounts for the year 1996-97	29th January 1997
12	Twenty-fourth Report of the Committee on Public Accounts for the year 1996-97	29th January 1997
13	Third Report of the Committee on Public Undertakings for the year 1996-97	29th January 1997
14	Fourth Report of the Committee on Public Undertakings for the year 1996-97	29th January 1997
15	Fifth Report of the Committee on Public Undertakings for the year 1996-97	29th January 1997
16	Sixth Report of the Committee on Public Undertakings for the year 1996-97	29th January 1997
17	Seventh Report of the Committee on Public Undertakings for the year 1996-97	29th January 1997
18	Eighth Report of the Committee on Public Undertakings for the year 1996-97	29th January 1997
19	Second Report of the Committee on Government Assurances for the year 1996-97	30th January 1997

<i>Serial Number</i> (1)	<i>Name of the Report</i> (2)	<i>Date of presentation.</i> (3)
20	Twenty-fifth Report of the Committee on Public Accounts for the year 1996-97	31st January 1997
21	Twenty-sixth Report of the Committee on Public Accounts for the year 1996-97	31st January 1997
22	Twenty-Seventh Report of the Committee on Public Accounts for the year 1996-97	31st January 1997
23	Ninth Report of the Committee on Public Undertakings for the year 1996-97	31st January 1997
24	Tenth Report of the Committee on Public Undertakings for the year 1996-97	31st January 1997
25	Eleventh Report of the Committee on Public Undertakings for the year 1996-97	31st January 1997
26	Twelfth Report of the Committee on Public Undertakings for the year 1996-97	31st January 1997
27	Thirteenth Report of the Committee on Public Undertakings for the year 1996-97	31st January 1997
28	Fourteenth Report of the Committee on Public Undertakings for the year 1996-97	31st January 1997
29	Fifteenth Report of the Committee on Public Undertakings for the year 1996-97	31st January 1997
30	Sixteenth Report of the Committee on Public Undertakings for the year 1996-97	31st January 1997

XIII. PAPERS LAID ON THE TABLE OF THE HOUSE.

During the period, One hundred and thirty two papers were laid on the Table of the House details of which are as follows:-

A. Statutory Rules and orders	90
B. Reports, Notifications and Other Papers	42

Total	132
